IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CAA)93/(ND)/2017

IN THE MATTER OF:

M/s. TR Computers (P) Limited and APC Air Systems (P) Limited

... PETITIONER

SECTION:

Under Section 230-232

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

For the Respondent

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ORDER

Re-notified to 12.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

25.8.2017 Surjit